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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.13/2008

Date of decision: 24.11.2011

**HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER,
HON'BLE Mr. SUDHIR KUMAR, ADMINISTRATIVE MEMBER.**

Dinesh Meena S/o Shri Prahalad Meena, aged about 29 years, R/o C/o Shri K.K. Meena Railway Qtr. No.L-77, Old Loco Colony, Ratanada, Jodhpur, at present employed on the post of Assistant Loco Pilot in the office of Senior Section Engineer (Loco), North Western Railway, Jodhpur.

: Applicant

Mr. J.K. Mishra, counsel for applicant.

Versus

1. Union of India through General Manager, North Western Railway, Jaipur.
2. Senior Divisional Personnel Officer, North Western Railway, Jodhpur.
3. Shri Nirmal Ekka, Senior Assistant Loco Pilot office of Senior Section Engineer (Loco), North Western Railway, Jodhpur.

: Respondents

**Mr. Manoj Bhandari, counsel for respondents No.1 & 2.
None present for respondent No.3.**

ORDER (ORAL)

Per Dr. K.B. Suresh, Judicial Member

We have heard both the counsels in great detail and examined the pleadings. In view of Annexure-A/3 & Annexure-A/4 the respondents themselves have re-fixed the seniority of the applicant. The only question ^{that} now remains to be settled is of consequential benefits which will follow thereof.

2. After hearing, we feel that all the consequential benefits shall follow on the re-fixation of the applicant vide Annexure-A/3 & Annexure-A/4, and, therefore, the respondents are directed to grant the same within three months next.

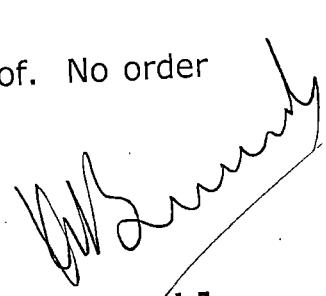
*Concurred in date order dated
23.2.2012*
23.2.2012 23.2.2012
23.2.2012 23.2.2012

K. B. Suresh

3. With the above direction, the O.A. is disposed of. No order
as to costs.



[Sudhir Kumar]
Administrative Member



[Dr. K.B. Suresh]
Judicial Member

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